

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.639/2022
(I. A. 293/2023)

Pritpal Sharma

...Applicant

Vs

Government of NCT of Delhi & Ors.

... Respondents

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FILED BY

VINOD KUMAR DHAUNDIYAL

Administrator
Central Ground Water Authority
Government of India
Ministry of Jal Shakti
Department of Water Resources, RD & GR
New Delhi

Through

DELHI

DATED

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CH. NO. 457, LAWYERS BLOCK -1,
DELHI HIGH COURT, NEW DELHI

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M-9810625315

(For Central Ground Water Authority)

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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... Respondents

**ACTION TAKEN REPORT (ATR) ON BEHALF OF CENTRAL GROUND WATER
AUTHORITY (R-2)**

Hon'ble Tribunal vide para 124 (i) of the order dated 28.08.2024 directed Central Ground Water Authority (CGWA) "to own the responsibility of assessing status of groundwater in terms of quality, quantity, availability for abstraction and recharge and aid and advise Delhi Jal Board (DJB) in regulating drawl of ground water assessment unit wise in NCT of Delhi by carrying out requisite scientific studies and issuing appropriate directions/making appropriate recommendations to DJB and the concerned Deputy Commissioner (revenue)."

In pursuance of above directions it is **most respectfully submitted that:-**

1. On the basis of **scientific techniques/study**, Central Ground Water Board (CGWB) is carrying out Ground Water Resource Assessment annually. The report published during 2022 & 2023 has already been shared with Delhi Jal Board (DJB) and DC of the respective districts of the NCT of Delhi. As per study, CGWA issued recommendations/directions to DJB and District Collector(s) (Revenue) vide this office letter No. **NGT (PB)/020/ OA-639/2022-524** dated 22.11.2024, u/s 5 of Environment (Protection) Act, 2005. Copy marked and annexed herewith as **Annexure- I.**

2. Hon'ble Tribunal vide para 124 (ii) also directed CGWA/DJB and District Collector (Revenue) of each district of NCT of Delhi *to seal all the functional borewells which do not have valid No objection Certificate*. In this regard, CGWA has also directed DJB and DC to seal all illegal bore wells without valid NOC vide letter mentioned in preceding para (i.e., **Annexure-I**) and also directed to submit Action Taken Report to Central Ground Water Authority within **one Month from the date of issue of the letter. Action Taken Report from DJB is still awaited.**

3. Hon'ble Tribunal vide **para 124** (Xiii) directed CGWA to upload link on the main page of its website the information regarding the status of groundwater, the necessity of regulation, the copies of public notices issued by CGWA and measures taken for regulations, management, conservation and recharge of groundwater. In this regard, it is submitted that the information regarding the **status of groundwater, the necessity of regulation, the copies of public notices issued by CGWA and measures taken for regulations, management, conservation and recharge of groundwater (Compendium)** has been uploaded in the CGWA website.

It is also submitted that Ministry of Jal Shakti has launched a new portal that is **Bhu-Neer APP** for processing of new applications for issuance of NOC to Project Proponent (PP). The provision of grievance module for complaint monitoring of complaints/ grievance for illegal ground water abstraction is also being incorporated.

FILED BY:-

VINOD KUMAR DHAUNDIYAL
Administrator
Central Ground Water Authority
Government of India
Ministry of Jal Shakti
Department of Water Resources, RD & GR
New Delhi

Through

DELHI

DATED

27/12/2024

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संरक्षण विभाग
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(Urgent)

Dated: 22 NOV 2024

No. NGT(PB)/020/OA-639/2022 - 524

To,

✓ The Chief Executive Officer,
Delhi Jal Board,
Varunalaya Complex, Staff Colony,
Jhandewalan, New Delhi, Delhi-110005.

Subject- Directions/ recommendations in compliance with the order dated 18.04.2024 passed by the Hon'ble NGT, Principal Bench, New Delhi in O.A No. 639 of 2022 titled 'Pritpal Sharma versus Government of NCT of Delhi & Ors'.

Sir,

In reference to the subject cited above, it is to state that the Hon'ble NGT, Principal Bench, New Delhi vide para 124 (i) & (ii) of the order dated 18.04.2024 passed in O.A No. 639 of 2022 titled as 'Pritpal Sharma versus Government of NCT of Delhi & Ors' issued following directions:

- i. "CGWA is directed to own the responsibility of assessing the status of groundwater in terms of quality, quantity, availability for abstraction and recharge and aid and advise DJB in regulating drawl of ground water assessment unit wise in NCT of Delhi by carrying out requisite scientific studies and issuing appropriate directions/making appropriate recommendations to DJB and the concerned Deputy Commissioner (Revenue), who also has the designation and powers of District Magistrate in NCT of Delhi and is referred to in this order at some places as District Magistrate and hereafter as Deputy Commissioner (Revenue), of each revenue area in GNCTD and submit action taken report within three months".
- ii. "All functional bore wells in NCT of Delhi, which do not have NOC from CGWA/DJB (issued by concerned Deputy Commissioner (Revenue) of each revenue area in GNCTD) being illegal, are ordered to be closed/sealed with immediate effect".

On the basis of scientific techniques/ study and the methodology recommended by Inter-departmental Groundwater Resource Estimation Committee (GEC), CGWB is carrying out Ground Water Resource Assessment annually. The report published during 2022 & 2023 has already been shared with DJB and DC of the respective districts of the NCT of Delhi.

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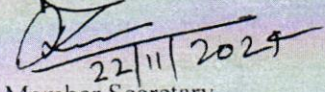
Accordingly, Groundwater, in terms of Quantity, Quality, availability for abstraction, recharge and recommendations/directions thereto as per GWRE 2023 are enclosed as Annexure-I.

Further, in exercise of the powers conferred under Section 5 of the Environment (Protection) Act, 1986, CGWA hereby directs the Delhi Jal Board to

1. comply with the recommendations given in Annexure-I and to make policies following the scientific data provided by Central Ground Water Authority for sustainable development of groundwater in NCT of Delhi.
2. take immediate action against illegal bore wells/tube wells functioning without valid NOC from Delhi Jal Board and also provide a list of closed/sealed illegal bore wells/tube wells to CGWA.
3. submit an Action Taken Report to Central Groundwater Authority within one month the date of issue of the letter.

Non-submission of report within aforesaid period will be construed as contravention of Section 5 of Environment (Protection) Act, 1986.

Yours Faithfully


22/11/2024
Member Secretary
CGWA, New Delhi

Copy to :


1. The Office of Deputy Commissioner (North), Kripanarayan Marg, Sham Nath Marg, Delhi-110054, for information and necessary action.
2. The Office of Deputy Commissioner (South), B.D.O Office, M.B Road, Saket, New Delhi-110017, for information and necessary action.
3. The Office of Deputy Commissioner (Central), Old Employment Exchange, Bldg., Darya Ganj-110002, Delhi, for information and necessary action.
4. The Office of Deputy Commissioner (East), L.M Bandh Complex, Shastri Nagar, Delhi-110031, for information and necessary action.

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5. The Office of Deputy Commissioner (West), Govt. Middle School Building Complex, Ram Pura, Delhi-110035, for information and necessary action.
6. The Office of Deputy Commissioner (South-West), Admn. Block Old Terminal Tax Building, Kapashera, Delhi-110097, for information and necessary action.
7. The Office of Deputy Commissioner (New Delhi), 12/1, Jam Nagar House, New Delhi-110069, for information and necessary action.
8. The Office of Deputy Commissioner (North-East), Weaver Complex, Nand Nagri, Delhi-110093, for information and necessary action.
9. The Office of Deputy Commissioner (North-West), Village Kanjhawala, Delhi-110081, for information and necessary action.

Encl: As Above



Member Secretary
CGWA, New Delhi

Annexure-I**Reply of Para 124 for NGT Case number 639/2022(IA No. 293/2023)**
Titled Pritpal Sharma vs Govt. of NCT of Delhi & ors**(A) Status of Ground Water in terms of Quantity-**

Central Ground Water Board is carrying out Ground Water Resource assessment annually. The report published during 2022 & 2023 are already shared with Delhi Jal board & DC of the respective districts of NCT, Delhi. The gist of GWRA 2023 is as follows:

As per the GWRE – 2023, the total groundwater recharge is 38,152.55 Ham and the annual extractable groundwater resource is 34,449.23 Ham. The groundwater extraction for all purposes is 34,150.55 Ham. The Stage of groundwater extraction is 99.13 %.The district – wise GWRE – 2023 is as follows:

Table 1 District wise status of Ground Water Resource 2023 for NCT, Delhi

District	Total Recharge (ham)	Annual Extractable Ground Water Resource (ham)	Annual Ground Water Extraction (ham)				Stage of GW Development (%)
			Domestic	Industrial	Irrigation	Total	
CENTRAL	2451.5	2206.35	1496.18	0	244.77	1740.96	78.91
EAST	1636.03	1472.41	1282.16	0.2	110.55	1392.91	94.60
NEW DELHI	2913.04	2621.74	2923.44	2.2	686.87	3612.52	137.79
NORTH	4675.71	4208.14	4052.92	50.308	489.77	4592.99	109.15
NORTH EAST	1775.23	1597.71	1513.62	0	176.76	1690.38	105.80
NORTH WEST	3713.58	3454.16	1778.741	0.56	499.01	2278.3	65.96
SHAHDARA	1608.11	1447.3	1329.10	0.5	338.61	1669.1	115.33
SOUTH	4474.46	4027.02	3807.97	0	733.13	4541.1	112.77
SOUTH EAST	2625.98	2363.38	2075.35	12.74	220.17	2308.26	97.67
SOUTH WEST	7716.09	6944.48	2496.6	0	4002.81	6499.41	93.59
WEST	4052.93	3647.64	2778.00	0.6	731.98	3510.58	96.24
NAZUL LAND	509.89	458.9	86.04	0	228	314.04	68.43
Total	38152.55	34449.23	25621.01	67.11	8462.44	34150.6	99.13

Table 2 District wise status of Ground Water Resource 2023 for NCT, Delhi

Sl.No	District	Assessment Unit	Area (sq.km)	Ground Water Recharge (ham)			Total Natural Discharge (ham)	Annual Extractable Ground Water Resource (ham) (8-3)	Annual Ground Water Extraction (ham)				Allocation of Ground Water Resource for Future Domestic Use (ham)	Net Annual Ground Water Availability for future use (ham)	Stage of Ground Water Extraction (%) (14/10) * 100	Category	Quality Tagging (if any) A&F/Salinity
				Recharge from rainfall	Recharge from other sources	Total Annual Ground Water Recharge			Irrigation	Industrial	Domestic	Total (10-11+12)					
1	Central	Civil Lines Tehsil	54.54	274.75	1304.0357	1578.80	157.83	1420.92	10	11	12	13	15	16	17		18
2	Central	Karol Bagh Tehsil	5.13	21.03	145.75915	166.80	16.68	150.12	0	0	135.18	171.83	450.33	83.30	safe		
3	Central	Kirti Nagar Tehsil	19.65	57.83	648.08527	705.92	70.59	635.33	0	0	579.6	588.61	36.73	94.22	critical		
4	East	Gandhi Nagar Tehsil	1.39	5.4	32.954067	38.33	3.84	34.49	2.4	0	70.3	227.56	6.3	91.45	critical		
5	East	Majnu Tola Tehsil	16.77	66.92	742.00068	788.92	78.90	719.02	66.3	0	644.849	711.15	7.88	93.91	critical		
6	East	Pitambra Tehsil	13.45	53.02	695.73861	748.76	74.88	673.88	41.85	0.2	567.00586	609.06	64.82	90.38	critical		
7	New Delhi	Chanakya Nagar Tehsil	35.09	262.54	332.25989	594.80	59.48	535.32	370.26	0	333.40654	703.67	0	131.45	critical		
8	New Delhi	Delhi Cantonment Tehsil	65.81	333.8	803.70316	1137.50	113.75	1023.75	171.25437	2.2	1108.1191	1281.57	0	125.18	critical		
9	New Delhi	Vasant Vihar Tehsil	57.21	417.41	763.3153	1180.73	118.07	1062.66	145.35495	0	1481.9154	1627.27	0	153.13	critical		
10	North	Alipur Tehsil	118.19	933.33	1073.7601	2007.09	200.71	1806.38	237.7633	0	1377.76	1515.52	190.87	89.43	critical		
11	North	Moder Town Tehsil	25.39	123.17	471.19435	595.36	59.54	535.82	77.322	0.3	441.00084	518.62	17.21	96.79	critical		
12	North	Narela Tehsil	148.08	1209.24	854.01083	2073.25	207.32	1865.93	174.3875	50.003	2234.16	2438.86	0	131.78	critical		
13	North East	Kirti Nagar Tehsil	21.15	91.68	586.81093	678.49	67.85	610.64	73.95	0	620.927	694.88	0	113.79	critical		
14	North East	Seeshomukh Tehsil	8.96	36.55	768.27616	804.83	80.48	724.35	39.8145	0	577.05123	616.85	107.5	85.16	critical		
15	North East	Yamuna Vihar Tehsil	5.37	16.75	275.17407	291.92	29.19	262.73	63	0	315.66475	378.66	0	144.12	critical		
16	North West	Kirti Nagar Tehsil	80.4	762.42	174.57576	937.00	93.70	843.30	82.6	0	491.53652	574.14	269.15	68.08	safe		
17	North West	Rohini Tehsil	40.93	225.78	2012.8939	2238.67	223.87	2116.74	259.65413	0	1039.9932	1299.65	827.1	61.11	safe		
18	North West	Sarai Vihar Tehsil	32.99	165.24	372.67999	537.92	53.79	484.13	156.75	0.56	247.21102	404.52	79.61	83.56	critical		
19	South East	Seeshomukh Tehsil	7.24	27.03	522.80226	549.83	54.98	494.85	60	0	430.58035	490.58	4.27	99.14	critical		
20	South East	Shahdara Tehsil	4.9	15.89	400.77435	416.66	41.67	374.99	26.05	0	422.75083	448.78	0	119.68	critical		
21	South East	Vasant Vihar Tehsil	22.44	71.42	570.19531	641.62	64.16	577.46	252.56	0.5	476.68419	729.74	0	126.37	critical		
22	South	Patel Nagar Tehsil	24.72	112.52	968.07655	1080.59	108.06	972.53	193.1375	0	777.65331	970.77	1.75	99.82	critical		
23	South	Mehrauli Tehsil	61.16	405.05	820.99022	1226.04	122.60	1103.44	92.229	0	1208.7642	1300.99	0	117.90	critical		
24	South	Saket Tehsil	71.98	637.21	1550.6088	2167.82	216.78	1951.04	447.76	0	1821.5664	2269.33	0	116.31	critical		
25	South East	Defence Colony Tehsil	39.39	196.7	780.01317	976.72	97.67	879.05	90.52	1.6	772.64695	864.77	14.26	98.38	critical		
26	South East	Kirti Nagar Tehsil	33.95	254.44	763.12512	1017.57	101.76	915.81	23.2452	7.5	844.77367	875.52	40.28	95.60	critical		
27	South East	Sarai Vihar Tehsil	30.2	170.39	451.32937	631.72	63.17	568.55	106.4	3.64	457.92954	567.97	0.58	99.90	critical		
28	South West	Dwarka Tehsil	67.84	541.3	1991.5334	2532.89	253.29	2279.60	854.25	0	1421.41	2275.66	3.94	99.83	critical		
29	South West	Kirti Nagar Tehsil	108.3	1234.05	1177.505	2411.55	241.16	2170.39	1788.56	0	699.59998	2488.15	0	114.64	critical		
30	South West	Najafgarh Tehsil	128.54	1484.05	1287.5974	2771.65	277.16	2494.49	1350	0	375.58927	1735.59	356.9	69.58	safe		
31	West	Patel Nagar Tehsil	26.46	377.46	1229.0659	1606.53	160.65	1445.88	287.625	0.5	1107.644	1395.77	50.1	96.53	critical		
32	West	Punjabi Bagh Tehsil	73.06	1047.37	818.02602	1865.90	186.59	1679.31	404.92	0.1	1079.2815	1484.30	195.01	83.39	critical		
33	West	Rajouri Garden Tehsil	10.49	58.89	521.60912	580.50	58.05	522.45	39.432	0	591.07611	630.51	0	120.68	critical		
34	Najafgarh	Najafgarh Tehsil	25.79	333.57	176.32218	509.89	50.99	458.90	2.3	0	86.037661	314.04	144.86	68.43	safe		
		Total	1487.71	12004.70	26147.86	38152.56	3703.32	34449.24	8462.44	67.11	25621.01	34150.55	2870.00	99.13	critical		

Total no. Of Assessment Units: 34

No. of OE Assessment Units: 13 (Karol Bagh, Chanakyapuri, Delhi Cantonment, Vasant Vihar, Narela, Yamuna Vihar, Karawal Nagar, Shahdara, Vivek Vihar, Mehrauli, Saket, Kapashera, Rajouri Garden)

No. of Critical Assessment Units: 12 (Kotwali, Gandhi Nagar, Preet Vihar, Mayur Vihar, Model Town, Seemapuri, Hauz Khas, Defence Colony, Kalkaji, Sarita Vihar, Dwarka, Patel Nagar)

No. of Semi-Critical Assessment Units: 4 (Alipur, Seelampur, Saraswati Vihar, Punjabi Bagh)

No. of Safe Assessment Units: 5 (Civil Lines, Kanjhawala, Rohini, Najafgarh, Nazul land)

The detailed report is shared with DJB and Deputy commissioners of respective districts on 08.11.2024.

Table 3 CATEGORIZATION of ASSESSMENT UNITS, 2023, NCT DELHI

S. No	Name of District	Safe	Semi-Critical	Critical	Over-Exploited
1	Central	Civil Lines	-----	Kotwali	Karol Bagh
2	East	-----	-----	Gandhi Nagar Preet Vihar Mayur Vihar	-----
3	New Delhi	-----	-----	-----	Chanakyapuri Delhi Cantonment Vasant Vihar
4	North		Alipur	Model Town	Narela
5	North East	-----	Seelampur	-----	Yamuna Vihar Karawal Nagar
6	North West	Kanjhawala Rohini	Saraswati Vihar	-----	----
7	Shahdara	-----	-----	Seemapuri	Shahdara Vivek Vihar
8	South	-----	-----	Hauz Khas	Mehrauli Saket
9	South East	-----	---	Defence Colony Kalkaji Sarita Vihar	-----
10	South West	Najafgarh		Dwarka	Kapashera
11	West		Punjabi Bagh	Patel Nagar	Rajouri Garden
12	Nazul land	Nazul land	-----	-----	---
	Total	5	4	12	13

(B) Status of Ground Water in terms of Quality-

The quality of groundwater in NCT of Delhi has been evaluated by sampling and analysis of water samples collected from Groundwater Monitoring wells of CGWB, SUO, Delhi. About 103 Groundwater Monitoring wells were monitored for water quality during May 2023 representing pre-monsoon water quality.

The groundwater samples collected from submersible pumps and hand pumps tapping phreatic aquifers are analyzed for all the major inorganic parameters. Based on the results, it is found that ground water in the NCT of Delhi is mostly of calcium bicarbonate (Ca-Mg-HCO₃) type when the total dissolved solids of water is below 500 mg/L (corresponding to electrical conductance of 750 mS/cm at 25⁰C). They are of mixed cations and mixed anion type when the electrical conductance is between 750 and 3000 mS/cm and waters with electrical conductance above 3000 mS/cm are of sodium chloride (Na-Cl) type. However, other types of water are also found among these general classifications, which may be due to the local variations in hydro-chemical environments due to anthropogenic activities. Nevertheless, occurrence of high concentrations of some water quality parameters such as salinity, chloride, fluoride, iron, arsenic and nitrate have been observed in some pockets in few districts of Delhi.

Unconfined aquifers are extensively tapped for water supply and irrigation across the state therefore; its quality is of paramount importance. The chemical parameters like TDS, Fluoride, Nitrate, Iron, Arsenic and Uranium etc. are main constituents defining the quality of ground water in unconfined aquifers. Therefore, presence of these parameters in ground water in samples collected during NHS monitoring along with block wise hot spot locations are mentioned below.

1. Electrical Conductivity (> 3000 μ S/cm)- Block wise of Location of hot spot for EC above permissible limit -

- a) **Alipur Block of North district-** Bakoli, Singhola, Singhu
- b) **Dwarka Block of South West district-** Dwarka Sec-5
- c) **Kanjhawala Block of North West district -** Nizampur

2. Fluoride (>1.5 mg/liter) - Block wise of Location of hot spot for Fluoride above permissible limit -

- a) **Alipur Block of North Delhi district**- Alipur Garhi, Khera Kalan, Rohini Sector 28
- b) **Chanakyapuri Block of South West district**- Sunder Nursery
- c) **Dwarka Block of South West district**- Dwarka Sec-23
- d) **Kanjhawala Block of North West district** - Nizampur
- e) **Mehrauli Block of South Delhi district** - Jamali Kamal
- f) **Najafgarh Block of South West district** – Jhuljhuli, Surheda
- g) **Narela Block of North Delhi district** - Barwala, Bawana
- h) **Rohini Block of North West district** - Rani Khera, Rithala Sector 5 Rohini
- i) **Saraswati Vihar of North West district** - Sanjay Van
- j) **Vivek Vihar of Shahdara district** - Vivek Vihar

3. Nitrate (>45 mg/liter) - Block wise of Location of hot spot for Nitrate -

- a) **Chanakyapuri Block of South West district**- Sunder Nursery
- b) **Hauz Khas Block of South West district**- Hauz Khas, Pusp Vihar Pz
- c) **Kalkaji Block of South West district**- Okhla, R-Block, GK-1
- d) **Kanjhawala Block of North West district**- Nizampur
- e) **Mehrauli Block of South district** - Jamali Kamali, Gadaipur, Jaunapur, Jheel Khoh
- f) **Najafgarh Block of South West district** - Surheda, Daryapur Khurd, Dichaon Kalan, Najafgarh Town
- g) **Narela Block of North Delhi district** – Narela
- h) **Patel Nagar Block of Central Delhi district** – Pusa
- i) **Punjabi Bagh Block of West Delhi district** – Baprola, Hiran Kudna
- j) **Rajouri Garden Block of West Delhi district** - Tagore Garden
- k) **Rohini Block of North West Delhi district** - Rani Khera

4. Iron (>1.0 mg/liter) - Block wise of Location of hot spot for Iron above permissible limit -

- a) **Mayur Vihar Block of East Delhi district** - Chilla Saroda

- b) **Sarita Vihar Block of South East Delhi district** - Jaitpur Khadar
 - c) **Nazul Land Block of South East Delhi district** - Nazul Land
 - d) **Defence Colony Block of South East Delhi district** - Nangli Rajapur
5. **Arsenic (>0.01 mg/liter) - Block wise of Location of hot spot for Arsenic**
- a) **Mayur Vihar Block of East Delhi district** - Chilla Saroda
 - b) **Defence Colony Block of South East Delhi district** - Nangli Rajapur
 - c) **Preet Vihar Block of East Delhi district** - Bank Enclave
6. **6. Uranium (>30 ppb)- Block wise of Location of hot spot for Uranium above permissible limit -**
- a) **Kanjhawala Block of North West district** - Kanjhawala, Nizampur
 - b) **Mehrauli Block of South district** - Jaunapur
 - c) **Najafgarh Block of South West district** - Jharoda Kalan, Surheda
 - d) **Narela Block of North Delhi district** - Auchandi, Bawana, Hareoli
 - e) **Punjabi Bagh Block of West Delhi district** – Baprola

The analytical results show a concerning trend: compared to 2020, more districts in NCT of Delhi had groundwater samples exceeding permissible limits for Fluoride, Arsenic, Uranium and Iron by 2023. This decline in water quality may stem from geo-genic or anthropogenic sources. However, there is an improvement in case of EC and Nitrate. This may be attributed to dilution owing to recharge. While most samples from Central Ground Water Board observation wells meet drinking water standards for basic parameters.

(C) Final Recommendations-

- i. As per discussion held in the final meeting of Permanent State Level Committee (PSLC) on 03.10.2024, during the finalized of Ground Water Resource Estimation it was decided that areas, where extraction is more, NOC for groundwater extraction is only issued when they have to maintain the balance of the quantity of extraction water and the same or more than extraction, water has to recharge. Otherwise, no NOC will be issued.
- ii. During the meeting it was decided in Over Exploited Tehsils (OE), RTRWHS is compulsory in all Government and private buildings to increase Groundwater recharge. Also, an implementable notification must be issued for buildings having more than 100 m² area.

- iii. It was decided that the Stage of Ground Water Extraction (SOE) should not go beyond 99 %, for that proper regulations have to be issued
- iv. In hot spot area, piped water supply will be must and also closing of hot spot tube wells is recommended.
- v. Recharge measures need to be taken in large scale for augmentation of Ground Water resources.
- vi. Ground water is highly polluted and is not fit for drinking and irrigation purposes along the Najafgarh drain, landfill sites and industrial belts. It is recommended that ground water should be used only after proper treatment.
- vii. In Delhi, fresh ground water is underlain by saline/ brackish water. Over-exploitation of ground water in certain areas has not only resulted in depletion of fresh ground water resources but has also led to gradual upconing of saline water. It is recommended to withdraw poor quality water, which can be used for growing salt tolerant crops like cotton, wheat, guar, chickpea, soyabean, sugarcane, sunflower etc. in agricultural belts. In rest of the areas, saline water can be used after blending for uses other than drinking. Withdrawal of saline water will lead to void space in the aquifer, which when recharged during subsequent monsoon, will help in improving the water quality.
- viii. Water use efficiency measures are recommended to reduce water demand. Water conservation will require changing habits and rethinking the way we use water.